

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.418
IA/6300/ND/2022, Contempt Petition /24/ND/2022 IN
IB/448/ND/2020

IN THE MATTER OF:

Prabhatam Advertising Pvt. Ltd.	...	Applicant
Versus		
Panoptes India Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 19.01.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP	: Mr. Deepak Garg, RP in person
For R-3 & R-4	: Mr. Tarun Mehta, Adv. & Mr. Tarun Sharma, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 01.03.2023.

Sd/-
Vishal Rana
Court Officer
Court IV